

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.422/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Kiranmayee Jammula & 3 others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & 5 others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Y. Suryanarayana for the Petitioner.

Ld. Counsel Mr. Pandu Ranga Reddy for the Respondent.

At the request of both the parties, **matter is adjourned to 13.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)